

**Annexure - 8**  
**Adarsh Buildestate Limited; CIRP commenced on 29.08.2022;**  
**List of creditors as on 17.02.2026**  
**List of operational creditors (Other than Workmen and Employees and Government Dues)**

S. No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Varshit Electricals Private Limited	07.09.2022	₹ 10,254,021.00	₹ 10,254,021.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-
2	Shri Nimbark Sales	07.09.2022	₹ 1,592,708.00	₹ 1,592,708.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-
3	Lexus Bath Concepts	13.09.2022	₹ 1,099,902.00	₹ 1,099,902.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-
4	R K Interior	13.09.2022	₹ 8,976,628.00	₹ 8,976,628.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-
5	R.K. Engineering & Co.	13.09.2022	₹ 8,110,303.00	₹ 0.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 8,110,303.00	₹ 0.00	Claim has not been submitted in Appropriate Claim Form. Therefore, the Claim has been rejected.
6	SDN Real Estate Solutions	16.09.2022	₹ 22,498,896.00	₹ 11,644,890.00	Operational Debt		₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 10,854,006.00	₹ 0.00	No any proof received regarding security deposit amount Admitted in part - Interest is not considered as the invoice does not mention such interest on delayed payment.

7	RANJEET SINGH	16.09.2022	₹ 15,703,810.94	₹ 7,535,734.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 8,168,076.94	₹ 0.00	No any proof received regarding security deposit amount Admitted in part - Interest is not considered as the invoice does not mention such interest on delayed payment.
8	SHYAM MURARI NIGAM	21.09.2022	₹ 10,910,932.00	₹ 9,250,000.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 1,660,932.00	₹ 0.00	No any proof received regarding Interest therefore Interest amount is not considered.
9	SHREE SECO PVT. LIMITED	27.09.2022	₹ 2,727,416,611.70	₹ 0.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 2,727,416,611.70	₹ 0.00	The amount claimed is based on self-assessed and unverified figures, with no supporting received. In the absence of requisite documentary evidence, the claim has been rejected.

10	DKG TOWNSHIP AND DEVELOPERS	27.09.2022	₹ 2,231,522,682.30	₹ 0.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 2,231,522,682.30	₹ 0.00	The amount claimed is based on self-assessed and unverified figures, with no supporting evidence, the claim has been rejected.
11	Flipspaces Technology Labs Pvt. Ltd	28.02.20223	₹ 2,035,970.00	₹ 1,753,027.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 282,943.00	₹ 0.00	According to agreement interest charged @ 18 % p.a. but OC charged @24 % p.a. therefore claim has been admitted by charge interest @18% p.a. on principal Amount
12	PVR Limited	02.06.2023	₹ 2,735,500.00	₹ 2,505,560.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 229,940.00	₹ 0.00	According to the claim form interest charged @ 18% p.a. as on 17.04.2023. However, the claim should be calculated as on the CIRP commencement date i.e 29.08.2022. therefore claim has been admitted by charge interest @18% p.a. as on 29.08.2023

13	Mirco Builders Private Limited	07.01.2025	₹ 97,381,335.00	₹ 50,991,569.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 46,389,766.00	₹ 0.00	In accordance with Regulation 13(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, all claims are required to be submitted as on the Insolvency Commencement Date. Accordingly, claims arisen after the CIRP commencement date have been rejected.
14	Bilal & Co	07.01.2025	₹ 13,367,134.00	₹ 13,367,134.00	Operational Debt	₹ 0.00	₹ 0.00	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
14	<b>Total</b>		<b>₹ 5,153,606,433.94</b>	<b>₹ 118,971,173.00</b>	-	<b>₹ 0.00</b>	<b>₹ 0.00</b>	-	<b>0.00%</b>	<b>₹ 0.00</b>	<b>₹ 0.00</b>	<b>₹ 5,034,635,260.94</b>	<b>₹ 0.00</b>	

Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.